

A.R.C. REPORT ON MACHINERY OF- GOVERNMENT

810. SHRI T. SEKDALINGAYAT Will the Minister of HOME AFFAIRS be pleased to state:

a) whether it is a fact that the report on the Machinery of the Government was presented to the Prime Minister on the 16th September, 1968 by the Chairman of the Administrative Reforms Commission; and

b) if so, what decision Government have taken on the report.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS : SHRI VIDYA CHARAN SHUKLA : a) Yes, Sir.

b) The report is under examination.

DREDGING IN PARADEEP PORT

811 SHRI BANKA BEHARY DAS : Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

a) how far the proposed dredging in Paradeep Port as recommended by the Sukrani Committee has progressed; and

b) by when the work will be undertaken and when it will be completed?

THE MINISTER OF TRANSPORT AND SHIPPING (PROF. Y.K.R.V. RAO): - and b) The Team of Experts which examined the Siltation problem at Paradip had suggested : some immediate remedial measures and some long-term remedies. Pursuant to the recommendations concerning immediate remedies 1 measure, dredger "Mohana" of the Calcutta Port Commissioners was deputed to work at Paradip Port; the guarantee dry-docking repairs of the Port's own maintenance dredger "Konarka" were expedited and it was also fitted with a nozzle to facilitate stationary dredging. A draft of 35 ft. wide LOA of 635 ft. has been resurveyed on the 30th November, 1968. Steps have also been taken to obtain dredger Visakha from the Visakhapatnam Port Trust to dredge the shoal. She is expected to arrive at Paradip by about the 25th December, 1968.

The long term recommendations relate to the provision of sand traps at the entrance in the vicinity of the Southern breakwater and in the south of the entrance channel as also the widening of the turning circle so as to permit ships of 60,000 DWT. A Dutch firm and a Japanese firm have submitted their offers for this dredging on a contract basis. The Dutch firm has since withdrawn its offer. The offer of the Japanese firm is being examined by Government.

SCHEDULED CASTE EMPLOYEES WORKING IN THE UTTAR PRADESH TRANSPORT DEPARTMENT

812; SHRI MAN SINGH VARMA: Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

a) the total number of Class I, II, III and IV employees belonging to the Scheduled Castes in each category, working at present in the Uttar Pradesh Transport Department;

b) whether his number fulfils the condition under the rule regarding 18 per cent reservation; and

(c) if not, what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING SHRI BHARTI DARSHAN: (a) and (c) The information required is being collected from the U.P. Government and will be laid on the Table of the Sabha, when received.

CALCUTTA TRAMWAYS COMPANY

813. SHRI CHITTA BASU:

SHRI M. R. VENKATARAMAN :

SHRI K. P. SUBRAMANIA MENON:

SHRI A. P. CHATTERJEE :

Will the Minister of TRANSPORT AND SHIPPING be pleased to refer to the reply to the Starred Question No. 682 given in the Rajya Sabha on the 98th August, 1968 and state:

a) whether any steps have so far been taken by the Government of West Bengal with regard to the immediate take-over of the Ownership of the Calcutta Tramways Company; and

b) if so, the details thereof?